

**THE HIGH COURT OF ORISSA, CUTTACK**

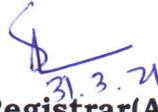
**CORRIGENDUM to Auction Sale Notice No.-4013 Dtd. 25.03.2021**

No. 4221 . Dtd. 31.03.2021

In continuation to the Auction Sale Notice No. 4013 Dtd. 25.03.2021, it is for general information that in place of 110 nos., a total of **118 nos.** of old and damaged wooden/steel Almirahs (**90 nos. steel and 28 nos. wooden**) of this Court will be put to public Auction on Dtd. 05.04.2021 at 11:30 AM at C.B.-8 (Judicial Officers' Quarters), Cantonment Road, Cuttack.

The terms and conditions as mentioned in the Auction sale Notice shall remain unchanged.

The Authority reserves the right to accept or reject the highest bid against each item and his decision in this regard will be final.

  
31.3.21  
**Asst. Registrar(Admn.)  
The High Court of Orissa,  
Cuttack**

Memo No. 4222(2) Dtd. **31.03.2021**  
Copy forwarded to-

1. The superintendent, Computer Section, for uploading the same in the OHC website
2. Office Notice Board

  
31.3.21  
**Asst. Registrar(Admn.)  
The High Court of Orissa,  
Cuttack**